

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 69 of 2014 &**  
**IA no. 127 of 2014**

**Dated : 11<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Lanco Kondapalli Power Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

**... Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. S. Ganesh, Sr. Adv.**  
**Mr. Vishal Anand**

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 127 of 2014 to the Respondents returnable on 26.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **26.03.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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